



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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Reserved on: 17th December, 2012
Date of Decision: 2nd January, 2013

+ **W.P. (C) 8485/2010**
 + **W.P. (C) 8486/2010**

XEROX MODICORP LTD.

..... Petitioner

Through:

Mr. Ajay Vohra with Ms. Kavita Jha
 and Mr. Somnath Shukla, Advocates.

versus

DEPUTY COMMISSIONER OF INCOME TAX

..... Respondents

Through:

Mr. Kamal Sawhney, Sr. Standing
 Counsel.

CORAM:

MR. JUSTICE S. RAVINDRA BHAT

MR. JUSTICE R.V. EASWAR

R.V. EASWAR, J.

For detailed order see W.P. (C) 8483/2010.

(R.V. EASWAR)
JUDGE

(S. RAVINDRA BHAT)
JUDGE

JANUARY 2, 2013

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